

that it conforms to the prescribed guidelines.

### Kapurthala Plot in Delhi

8113. SHRI A. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kapurthala plot in Delhi owned by Kerala is occupied by the Delhi Security Police;

(b) whether Government of Kerala has sent any request for getting back the plot; and

(c) if so, when the plot is likely to be handed over to Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is under consideration.

### Utilisation of Grant-in-Aid by ICCR

8114. SHRI PIYUS TIRAKY: Will the Minister of EXTERNAL AFFAIRS be please to state:

(a) whether the grant-in-aid given by Government to the Indian Council for Cultural Relations is not utilised in full by the Council;

(b) if so, the reasons therefor;

(c) whether the grant-in-aid is given on the basis of plan of action prepared by the Council; and

(d) if so, the officials responsible for not implementing the plan of action and action taken against them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) The position regarding grants-in-aid received by ICCF from my Ministry and the utilisation thereof for the last three years is as under:—

<i>Year</i>	<i>Government Grant Rupees</i>	<i>Utilised Rupees</i>
<i>1</i>	<i>2</i>	<i>3</i>
1986-87	4,25,00,000/-	4,22,36,381/- (minor savings)
1987-88	4,47,36,381/-	4,74,44,43/- (fully utilised)
1988-89	6,85,00,000/-	6,00,17,262/-

(b) In 1988-89, there has been a shortfall in expenditure of Rs. 84.83 lakhs due to

(i) the delay in commencement of the functioning of the Indian Cultural Centres in London;

(ii) the Indian Cultural Centres in

Moscow and Mauritius could not be made fully operational during this year;

(iii) postponement of visits under various bilateral exchange programmes because of the events of the festival of USSR in India.